

(b) As a result of tapering of the construction activities at the project, Divisional Office at Pathankot had been shifted to Surangani. Consequently, one handicapped worker had been transferred from Pathankot to Surangani alongwith other workers.

(c) There is no such case.

(d) There is no such case. No person whether handicapped or otherwise has been retrenched by the project so far.

(e) and (f). Do not arise.

Proposal to Shift Shakurbasti Oil Depot

346. SHRI MOHANLAL PATEL :
SHRI NAWAL KISHORE
SHARMA :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are considering to shift the Shakurbasti Oil Depot on Rohtak Road, Delhi to some other place ; and

(b) if so, the site selected and by when it is likely to be shifted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b). A Committee has been formed to decide the question of resiting the oil complex presently situated at Shakurbasti, Delhi and the matter is under its consideration.

Speedy and Cheap Communication Facilities to Kargil and Leh in Jammu and Kashmir

347. SHRI ABDUL RASHID KABULI : Will the Minister of COMMUNICATIONS be pleased to state what speedy and other arrangements are being made to provide more speedy and cheap communication facilities to the usually out off regions like Kargil and Leh in Jammu and Kashmir ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : Yes Sir, there is already an Earth Station at Leh in Jammu and Kashmir and there is a proposal to set up a earth station at Kargil.

Survey of Mini Hydro-Electric Power Project

348. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the State Power Minister's Conference in August last decided that the survey of possible mini-hydro electric power project worth about Rs. 100 crores would be submitted to the Central Government by December 1982 ; and

(b) State-wise details of progress in this regard for developing an alternate source of energy ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). In the Power Minister's Conference held in August 82, it was decided that the State authorities should identify and assess the potential of possible micro/small hydel schemes in their States and submit the feasibility reports to the Central Electricity Authority by 31st December 1982. Since September, 1982 project reports for 58 micro/small hydel schemes have been received from State authorities in the Central Electricity Authority. Majority of these schemes have been examined in the Central Electricity Authority and comments sent to the project authorities. These schemes would be considered for according clearance after their techno-economic feasibility is established. Details of the schemes are given at Annex-I. Also, 10 micro/small hydro-electric schemes in different States have been cleared by the Central Electricity Authority/Planning Commission since September 1982. Details of these schemes are at Annex-II.